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ITEM NO.74

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Criminal Appeal No(s). 282/2016

JAGADAMBA PRASAD

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with appln. (s) for bail)

WITH

CrI.A. No. 283/2016

(With appln.(s) for bail and)

Date : 05/01/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal,Adv.

Mr Mordhwaj Singh, Adv.

Mr. Anurag Kishore,Adv.

For Respondent(s)

Mr Vikas Chaudhary, Adv.

Mr. Adarsh Upadhyay,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Parties have not filed additional documents in both
matters despite availing opportunity.

Registry to process the matters for being listed before
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar